

(a) whether Government have formulated a plan perspective for development of National Highways ;

(b) if so, what are the main features thereof ; and

(c) if not, reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT: (SHRI Z. R. ANSARI):

(a) Presumably, the Honble Member is having in mind the Road Development Plan (1981-2001) formulated by the Council of Indian Roads Congress which is a professional body of Highway Engineers having the support of the Central Government, State Governments etc. A copy of this document has been circulated by this Ministry to all State Governments recommending that this document should be used as a guideline in preparing similar Master Plans for each State and for use in the formulation of the Various Five Year Plans, which will of course, be subject to the availability of resources.

(b) The Plan aims at providing road connection to all villages in the country by the year 2001, thus increasing the total road length from 15.03 lakh km in 1981 to 27 lakh km in 2001. It involves an investment of about Rs.64,250 crores. The Plan aims at Sbalanced development of the road aetwrok including National Highway, ntate Highway and Rural Roads, and places emphasis on crucial issues such

as energy conservation through road improvements, road safety, preservation of environment, modernisation of construction technology hnd research activities.

(c) Does not arise.

[*Translation*]

Railway Accidents During January-February, 1985.

\*33. DR. A. K. PATEL :  
SHRI KAMAL NATH :

Will the Minister of RAILWAYS be pleased to state :

(a) the number of Railway accidents during January-February, 1985 indicating the number of persons killed and injured therein as compared to the corresponding months of 1983 and 1984 ; and

(b) the number of persons killed and injured in respect of whom full amount of compensation has not been paid during the above period and the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) The number of train accidents and casualties during January and February, 1985 and in the same months of 1983 and 1984 is as under :-

No. of train accidents

	1985	1984	1983
January	64	66	56
February	85	61	45

Casualties

	1985		1984		1983	
	Killed	Injured	Killed	Injured	Killed	Injured
January	17	50	34	126	9	30
February	48	120	44	87	12	32

(b) No claims have been filed so far in respect of train accidents that occurred during January and February, 1985. As for 1984, only 23 accident compensation claims pertaining to the months of January and February, 1984 are pending. No claim is pending in respect of accidents during January and February, 1983.

[English]

**Steps to Meet Country-Wide Power Crisis**

\*34. SHRI GADADHAR SAHA :  
SHRI HANNAN MOLLAH :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) in view of the severe power crisis in the country, whether Government propose to clear all power projects pending with them ;

(b) if so, the details thereof and when these are likely to be approved ;

(c) whether Government are considering to clear the West Bengal Government's proposal to set up a power project at Bakreshwar in the district of Birbhum in West Bengal ;

(d) if so, the details thereof ; and

(e) if not, the reasons thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). Such Power Projects as are techno-economically viable are cleared and approved, depending on the availability of resources. To meet the shortages of power, projects of an aggregate capacity of over 36,000 MW have been sanctioned and are in various stages of implementation.

(c) to (e). The proposal can be considered for technoeconomic appraisal only after availability of essential inputs, including coal and water, is established.

**State Government's Direct Collaboration with Foreign Governments For Power Project**

\*35. SHRI THAMPAN THOMAS : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether a State Government can directly enter into a foreign collaboration for power projects ;

(b) whether Government of Kerala has entered into an agreement with a foreign country for the construction of a hydro-electric project in the State ;

(c) if so, the details thereof ; and

(d) whether any of the plans for the project has been cleared by the Government of India in this regard ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). No, Sir. (c) and (d). Do not arise.

**Shut Down of DVC Power System**

\*36. SHRI SANAT KUMAR MANDAL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the 150-minutes total shut-down of the DVC power system brought to a halt all the activities of the Steel Plants and coal mines and also affected the Railways throughout West Bengal on the 14th February, 1985 ;

(b) if so, whether any Committee had been set up to enquire into the total failure of DVC power system ;

(c) if so, the findings of this Committee ; and

(d) the steps being taken to prevent failure of the DVC power system in future ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKA-